

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 793/2016

New Delhi, this the 30th day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Km. Jyoti (Appointment for the post of woman constable)
Aged about 24 years
D/o Sh. Parmal Singh
R/o New Friends Colony, Bagh Ranap
Near Shiv Mandir, Ward No. 5
Loni, Ghaziabad.

(None)

... Applicant

Versus

1. The Commissioner of Police
Police Headquarters
MSO Building, ITO
New Delhi – 110002.
2. The Dy. Commissioner of Police (Recruitment Cell)
Delhi, MSO Building, ITO,
New Delhi – 110002.

... Respondents

(By Advocate : Ms. Asiya Khan for Ms. Rashmi Chopra

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

Learned counsel for applicant is not present today. On previous date, i.e., 03.12.2018 also nobody appeared on her behalf.

2. In view of the continuous absence of the applicant. It appears that the applicant has lost interest in prosecuting this OA. Accordingly, the OA dismissed in default and for lack of prosecution.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**